GUWAHATI BENCH: GUWAHATI. 5 (a VentoBIGHNAL APPLICATION NO. 7/2000) Dhageolawer Brasad .. APPLICANTS Union of India &ors . Respondents. FOR THE APPLICANI(S) Mr. R. P. Shana Mr. B. Charcalent. ADVOCATE FOR THE RESPONDENT (S) Dr. B.P. John Notes of the Registry ! DATE Y _____ COURT'S ORDER The Learne 31.10.00 Present: The Hon'ble Mr Justice D.N. Chowdhury, Vice-Chairman. Respondent Loster bled this Cevent Heard Dr B.P. Todi, learned counsel for the Caveator. Caveator shall be in Connection of the heard. · (and (Original Application Caveat disposed of. Xaid before pg further orders. Seekon officer.

CENTRAL ADMINISTRATIVE TRIBUNAL

e≩: 1 Contiliti

> पुनाइको स्वर्ग*ित* Guwahati Bench

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL GAUHATI BENCH AT GUWAHATI

(Civil Miscellaneous Jurisdiction)

Caveat No.

CATEGORY OF CASE: CAVEAT

To

The Hon'ble Shri D.N.Chowdhury, B.A., LL.B, the Vice Chairman of the Central Administrative Tribunal and His Lordships other companion Justices of the said Hon'ble Tribunal.

IN THE MATTER OF :-

An application under Section 148(A) of the Code of Civil Procedure.

AND

IN THE MATTER OF :-

Order No. F.42-10/98-KVS

(Estt-III) dated 28.9.2000

issued by Deputy Commissioner

(Fin.), Kendriya Vidyalay

Sangathan, 18, Industrial Area,

Shaheed Jeet Singh Marg, New

Deli-110 016.

IN THE MATTER OF :-

Sri Dhaneshwar Prasad,

PGT (Eco.),

Kendriya Vidyalay, Maligaon,

Guwahati.

... Prospective Petitioner.

-Versus-

Assistant Commissioner,
 Kendriya Vidyalay Sangathan,
 Regional Office,
 Maligaon, Chariali,
 Guwahati:-12.

Principal,
 Kendriya Vidyalaya,
 Maligaon, Guwahati.
 Prospective Respondents

•

Caveator

The humble petition of the above named Caveator / Prospective petitioner,

MOST RESPECTFULLY SHEWETH :-

1. That the abovenamed prospective petitioner is likely to file writ petition against the order F.42-10/99-

KVS(Estt.III) dated 28.9.200 issued by the Deputy Commissioner, (Fin.) Kendriya Vidyalaya Sangathan, 18, Industrial Area, Shaheed Jeet Singh Marg, New Delhi:- 110 016.

- That the Prospective Respondents/Caveators beg to state that they have a right to contest in the event of filing of any such application and as such prays that they may be served with a a copy of the application in the event of filing of the same before this Hon'ble Tribunal.
- That the Prospective Respondents/Caveators beg to state that they would suffer irreparable loss and injury if any ex-parte order is passed by this Hon'ble Tribunal and as such be heard before an interim order is passed by this Hon'ble Tribunal.
- 5. That this petition is being filed bonafide and in the interest of justice.

In the premises aforesaid the Caveators beg to lodge this caveat in respect of order No. F.42-10/99-KVS(Estt-II) dated 28.9.2000 issued by Deputy Commissioner, (Fin.), Kendriya Vidyalaya Sangathan, 18, Industrial Area, Shaheed Jeet Singh Marg, New Delhi:- 110 016.

and for this act of kindness, your caveator as in duty bound shall ever pray.

ANNEXURE - A

PARTICULARS

 Name and address of prospective petitioner: Sri Dhaneshwar Prasad, PGT (Eco) Kendriya Vidyalaya, Maligaon, Guwahati.

2. Name and address of
 prospective Respondent/
 cavteator :

1.Assistant Commissioner, Kendriya Vidyalaya Sangthan, Regional Office, Maligaon Chariali, Guwahati:-21.

2.Principal, Kendriya Vidyalaya, Maligaon, Guwahati.

4. Name and address of Advocate appearing for the Caveator

Dr. B.P.Todi, Advocate, Gauhati High Court.

5. Nature of the Petition:

Original application challenging the legality and validity of order of Order No.F.42-10/98-KVS (Estt-III) dated 28.9.2000 issued by Deputy Commissioner (Fin.), Kendriya Vidyalaya Sangathan, 18, Industrial Area, Shaheed

Jeet Singh Marg, New Delhi-16.

NOTICE

From : Dr B.P.Todi,

Advocate,

Gauhati High Court,

Guwahati.

To

Mr Dhaneshwar Prasad,

PGT (Eco.),

Kendriya Vidyalaya, Maligaon,

Guwahati.

Sir,

Please take notice that a caveat under section 148A of the Code of Civil Procedure has been lodged by Kendriya Vidyalaya Sangathan, Regional Office, Maligaon Chariali, Guwahati-12 in respect of order of F.42-10/99-KVS(Estt-III) dated 28.9.2000 issued by the Deputy Commissioner(Fin.), Kendriya Vidyalaya Sangathan, 18, Industrial Area, Shaheed Jeet Singh Marg, New Delhi-110 016.

You are therefore, requested to furnish a copy of the Original Application in the event of filing of the same in the Hon'ble Central Administrative Tribunal.

A copy of the Caveat is enclosed herewith for your use. Please acknowledge receipt of the same.

Thanking you,

Yours faithfully,

(Dr. B.P.Todi)
Advocate.

30/10/2m

भारतीय हाक

GHMAHATI GPG (7810MI) BL 911

PA : 99A

Tain PRASAN, PRT, KV

HALTGARN, GRY II.PIN:

Mt:7Norams

PS:8.08.08.18.17.88.38/18/7888.14:71:77

HAVE A GROOD DAY